

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA Nos. 1527 & 1157 of 2019

IN

DFR No. 2160 of 2019

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Power Grid Corporation of India Ltd.

...Appellant(s)

Vs.

**Central Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Mr. Tushar Mathur

ORDER

Issue notice to the Respondents on main Appeal as well as IA Nos. 1527 of 2019 & 1157 of 2019 returnable on 30.09.2019. Dasti, in addition is permitted.

List the matter on **30.09.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**